

**Civilian authorisation to civilian Officers (CGO's) cadre**

5429. SHRI BABURAO PARANJPE: Will the Minister of DEFENCE be pleased to state:

(a) whether 20 per cent civilian authorisation has been given to civilian officers (CGO's) cadre also;

(b) if not, the reasons therefor; and

(c) is it a fact that JCOs/NCO's having 10 years service are commissioned against the vacancies of officers from the 20 per cent authorisation of civilians ignoring service career of more experienced office superintendents having more than 30—35 years of service?

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI K. P. SINGH DEO): (a) No, Sir.

(b) The officers cadre is manned by Service/Civilian Officers as per job requirements.

(c) No, Sir. JCOs/NCOs are granted Commission against posts tenable by Service officers of the cadre concerned.

**Collection of Transparencies in Photo Library of ITDC**

5430. SHRI NGANGOM MOHEN-DRA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is a fact that ITDC has a huge collection of transparencies in its Photo Library to be used for the production of literature on behalf of the Department of Tourism for the promotion of tourism in India; and

(b) if so, what is the procedure adopted for purchase of transparencies?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHUR-SHEED ALAM KHAN): (a) Yes, Sir. The India Tourism Development Corporation Ltd. has a collection of transparencies in its Photo Library for use in the production of tourist publicity

literature on behalf of Department of Tourism, Government of India.

(b) Depending upon the need, ITDC purchased transparencies from photographers who approach the Corporation on their own from time to time. Besides, transparencies are obtained from photographers who are assigned special coverage to meet specific requirements for the publicity literature being produced by the ITDC.

**Automatic telephone device at Palam Airport**

5431. SHRI P. RAJAGOPAL NAIDU: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether Indian Airlines has installed an automatic telephone device with memory relating to details of flight movement at Palam Airport; and

(b) if so, whether it is on permanent basis?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): (a) and (b). Indian Airlines is planning to introduce Automatic Telephone Answering and Announcing machines for disseminating information of arrivals and departures of their flights at major airports namely, Delhi, Bombay, Calcutta, Madras, Bangalore and Hyderabad. The machine is under development by Indian Telephone Industries. Bangalore and one model is presently under test at Delhi Airport.

बिन्नी लिमिटेड, मद्रास में राष्ट्रीय-कृत बैंकों द्वारा निवेश की गई धनराशि

5432. श्री कृष्ण चन्द्र पांडे : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) राष्ट्रीयकृत बैंकों और सार्वजनिक वित्तीय, संस्थाओं द्वारा बिन्नी लिमिटेड, मद्रास में ऋण के रूप में कितनी धनराशि निवेश की गई है ; और

(ख) यह ऋण मिल को व्याज की किस दर पर दिया गया है ?

वित्त मंत्रालय में उप मंत्री (श्री जनार्दन पुजारी) : (क) आर(ख). सावधि ऋण-दात्री संस्थाओं, अर्थात् भारतीय औद्योगिक विकास बैंक (आई०डी०बी०आई), भारतीय औद्योगिक वित्त निगम (आई०

एफ०सी०आई०) भारतीय औद्योगिक ऋण तथा निवेश निगम (आई सी आई सी० आई०) द्वारा विन्नी लि० को संवित्तित ऋण और उन पर ब्याज की दर नीचे दी गई है:--

संस्था का नाम और ऋण का ब्यौरा	राशि (लाख रुपये)	ब्याज की दर
<b>आई०डी०बी०आई०</b>		प्रतिशत
(i) प्लड लोन	300.00	11
(ii) आधुनिकीकरण तथा पुनर्वासि ऋण	652.90	8.1
(iii) पुनर्वासि ऋण	518.00	12.5
<b>आई०एफ०सी०आई०</b>		
आधुनिकीकरण तथा पुनर्वासि ऋण	112.50	8.1
<b>आई०सी०आई०सी०आई०</b>		
आधुनिकीकरण तथा पुनर्वासि ऋण (विदेशी मुद्रा ऋण)	122.00	11

बैंकों में प्रचलित रीति रिवाजों और राष्ट्रीय बैंकों को शासित करने वाली सांविधियों के उभयों के अनुसरण में भी बैंकों के अलग-अलग ग्राहकों से संबंधित सूचना प्रकट नहीं की जा सकती और इसलिये मैसर्स विन्नी लि० को बैंकों द्वारा दी गई वित्तीय सहायता के ब्यौरों को प्रकट नहीं किया जा सकता ।

राष्ट्रीय कपड़ा निगम के लिए सेवा संवर्ग

5433. श्री कृष्ण चन्द्र पांडे : क्या वाणिज्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या राष्ट्रीय कपड़ा निगम के प्रशासन को चलाने के लिये कोई नियमित

सवा संवर्ग नहीं है और क्या यह सच है कि श्रेणी तीन से निदेशकों तक के सभी कर्म-चारियों को इसका प्रशासन चलाने के लिये अन्य विभागों से प्रति-नियुक्ति पर लिया गया है ;

(ख) यदि हां, तो क्या राष्ट्रीय कपड़ा निगम के लिये सवा संवर्ग गठित करने के लिये प्रस्ताव पर विचार किया जा रहा है ; और

(ग) यदि नहीं, तो उसके क्या कारण हैं ?

वाणिज्य मंत्रालय में उप मंत्री (श्री पी०ए० संगमा) : (क) एन०टी०सी० में